

an>

Title: Election of two Members from Lok Sabha to the Central Advisory Board of Archaeology (CABA).

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE, MINISTER OF STATE OF THE MINISTRY OF TOURISM AND MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): I beg to move:

"That in pursuance of the provision in paragraph XVIII of the Government of India, Archaeological Survey of India, Resolution No. F.9/1/2013-EE (CABA) dated 17th February, 2014 the members of this House do proceed to elect two members from amongst themselves, to serve as members of the Central Advisory Board of Archaeology (CABA), subject to the provisions of the said Resolution."

HON. SPEAKER: The question is:

"That in pursuance of the provision in paragraph XVIII of the Government of India, Archaeological Survey of India, Resolution No. F.9/1/2013-EE (CABA) dated 17th February, 2014 the members of this House do proceed to elect two members from amongst themselves, to serve as members of the Central Advisory Board of Archaeology (CABA), subject to the provisions of the said Resolution."

The motion was adopted.